

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 3357/2026

RAMAN PAL

PETITIONER(S)

VERSUS

STATE OF UTTAR PRADESH

RESPONDENT(S)

(IA No. 90862/2026 - CONDONATION OF DELAY IN FILING
IA No. 90866/2026 - CONDONATION OF DELAY IN REILING / CURING THE
DEFECTS
IA No. 90864/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 90865/2026 - EXEMPTION FROM FILING O.T.
IA No. 90861/2026 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 06-04-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBER]

For Petitioner(s) : Mr. Anil C Nishani, Adv.
Mr. J K Mishra, Adv.
Mr. Kushal U, Adv.
For M/s Krishna & Nishani Law Chambers, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

IA No. 90861/2026

Having heard learned counsel for the petitioner, the petitioner is granted six weeks' time to surrender only to facilitate posting of the case before the Court.

2. The Registry to list the case before the concerned Court on 15.05.2026.

(JAGDISH KUMAR)
ASTT. REGISTRAR-cum-PS

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)